

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 8th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 242 of 2012

**Association of Steel Rolling Mills & Furnaces & Ors..... Appellant (s)
Versus**

**Uttar Pradesh Electricity Regulatory Commission
& Ors.**

...Respondent (s)

**Counsel for the Appellant(s): Ms. Swapna Seshadri
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R.1
Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani for
R.3 to 7**

ORDER

The learned counsel for the Appellant is filing the Written Submissions today after serving copy on the other side.

The learned counsel for the Respondents will file their respective Written Submissions on or before 15.02.2013 after serving copy on the other side.

Post the matter for Reporting Compliance and further submissions if any on **18.02.2013**.

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**